

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) NO.338 OF 2018

In the matter of:

V.J.Paul Joseph &Ors.

Appellants

Vs

Alexander Correya&Ors.

Respondents

Present:

Mr. AchyuthAjith Kumar, Advocate for Respondent No.1 -3. Mr. Anandh K. And Mr. RaunakVerma, Advocates for R4 to R6 and Mr. Lzafeer Ahmed, Advocate for R-7.

With

COMAPNY APPEAL (AT) NO.349 OF 2018

In the matter of:

KathirkuttyAugusthy&Ors.

Appellants

Vs

Alexander Correya&Ors.

Respondents

Present:

Mr. Anandh.K and Mr. RaunakVerma, Advocates for Appellants.

Mr. AchyuthAjith Kumar, Advocate for Respondent No.1-3 and Mr.Lzafeer Ahmed, Advocate for R-4.

ORDER

27.01.2020- Learned counsel for Appellant in Comp. App (AT) 338 of 2018 submits that arguing counsel is sick, therefore, he is seeking adjournment.

Learned counsel for the Respondent has no objection. Prayer allowed.

Let the matter be fixed on **29th January, 2020** on the top of the list.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam